

Central Government to take up the matter with the State Government of Maharashtra and to reject this change of name which is totally unconstitutional and communal...*(Interruptions)*

MR. DEPUTY-SPEAKER : Please sit down.

*(Interruptions)*

SHRI G.M. BANATWALLA (Ponnani) : It is under the residuary powers of the Central Government ...*(Interruptions)*

MR. DEPUTY-SPEAKER : Shri Chaman Lal Gupta. Now, all others, please sit down.

*(Interruptions)*

*[Translation]*

SHRI RAM NAIK : Mr. Deputy Speaker, hon'ble Member belongs to Kerala...*(Interruptions)*

SHRI CHAMAN LAL GUPTA (Udhampur) : Hon'ble Deputy Speaker, Sir, I would like to draw the attention of the House to a serious matter. There has been continuous firing in our boarder area near Kathua Jammu district from Pakistan for the last one year. Our second Defence live, the people residing at borders, have been defending themselves without taking any money from the Government. But, today the situation is that all the farmers living near the border have abandoned their lands and they have left their villages.

Atleast 50 persons have got injured. The bullets are piercing through the houses. I would like to request the hon'ble Minister of Home Affairs, who is present here, that either the army deployed there, may be allowed to make retaliation in response to the firing from Pakistan or atleast the people at border should be encouraged. They are at the border and there has been firing there constantly. The Government had plans of fencing the border but that has also been stopped. In Kathua and Jammu district, particularly in Ramgarh, there are Abduliya villages, the villages are getting deserted there. I would like to draw the attention of the Minister of Home Affairs to it and I hope that he would make statement in this regard. You please ask the hon. Minister to make a statement.

*[English]*

SHRI RUPCHAND PAL (Hooghly) : Sir, the continuous smuggling out of India antiques of great cultural value has been a matter of grave concern to all of us. According to a TV report in London as also according to a book titled "Sotheby's Inside Story", written by a famous arts journalist, Shri Peter Watson, it has been said that Indian antiques of great cultural value are being smuggled out continuously.

We are worried to learn that accusations have been made that such continuous smuggling out of Indian antiques of great cultural value could be made possible only through some Diplomatic Bags. Although an inquiry

is going on, the TV reports, such books and articles continuously reveal that there is a pattern, a conspiracy and also a nexus in smuggling out the very valuable things belonging to India. The problem is that we do not have any treaty with the UK.

According to the Government of India, an explanation has been given very recently by our High Commissioner and the problem is that till we have any such treaty with the UK about the originality of such valuable antiques, we will be facing such difficulties and it will be very difficult to punish the offenders.

I draw the attention of the Government to this very very serious matter. I also demand that the Government make a statement on the floor of this House so that the Members can have a fullfledged discussion on this very very serious matter.

*[Translation]*

SHRI NAKALI SINGH (Saharanpur) : Mr. Deputy Speaker, Sir, a serious mishappening has occurred in village Daudpura, Police Station Behat in my constituency Saharanpur. Three persons, Kuldeep Singh, Sompal and Suraj Bhan belonging to Daudpur village were going on a moter cycle on 28.2.97. An Ambassador Car, on which there was blue light, was following them. The eyewitness have stated that there were high Police officials in that car. The people of the village say that S.S.P. was in that car. All the three persons were shot down by the said officer who was in that car at 11.00 in the night. There is atmosphere of terror and fear in whole of the area as a result of this incident. People are agitated. All the people, M.L.As and Journalists are demanding that there should be CBI inquiry in the matter. I urge the hon. Home Minister that he may request. The hon'ble Governor to order CBI inquiry in this case.

*[English]*

SHRI P.R. DASMUNSI (Howrah) : Mr. Deputy-Speaker, Sir, there was a very important meeting with leaders from the hilly regions of the country which included leaders of the hilly regions of Ladakh, Uttarakhand, Darjeeling and Jharkhand. This is a matter on which we cannot afford any more confrontation with any ethnic community or group for the sake of the unity of this country. For this, we must behave responsibly and we must interest with everyone at appropriate times so that things are not allowed to go beyond our borders.

Sir, the matter for which I have risen to speak and would like to bring it to your notice is that our Prime Minister made a public declaration both before and after the elections about granting Statehood to Uttarakhand, the process of which, I understand, is going on and is now in the desk of the Prime Minister. I do not know in what form this Statehood would be given to them. But this has given rise to hope to several other groups in the hilly regions including Mr. Subhas